

**IN THE INCOME TAX APPELLATE TRIBUNAL
AMRITSAR BENCH, AMRITSAR**

**BEFORE DR. M. L. MEENA, ACCOUNTANT MEMBER
AND SH. ANIKESH BANERJEE, JUDICIAL MEMBER**

I.T.A. No. 38/Asr/2020
Assessment Year: NA

Jammu & Kashmir Trade
Promotion Organization,
Old Secretariat, Srinagar

[PAN: AAECJ 2707Q]

(Appellant)

V. CIT (Exemptions)
Chandigarh, Aayakar Bhawan,
Sector 17E

(Respondent)

Appellant by None

Respondent by Sh. Anupam Kant Garg, CIT-DR

Date of Hearing : 01.08.2023

Date of Pronouncement : 03.08.2023

ORDER

Per Dr. M. L. Meena, AM:

This appeal has been filed by the assessee against the order of the Ld. Commissioner of Income Tax (Exemptions), Chandigarh dated 20.12.2019.

2. The ld. counsel for the assessee has filed an application dated 31.07.2023, requesting to withdraw the appeal, contending as under:

“The case mentioned above has been fixed for hearing on 1st august 2023. We want to bring the information to your notice that we have filed the case before you for granting the registration u/s 12AA, However due to passage of time, the scenarios and grounds on which application was filed has now been changed and therefore does not fulfill the requirements under the case. We have accordingly decided that we should withdraw the case and reapply for registration u/s 12AB with the Commissioner (Exemption) Income Tax Department, Chandigarh.

Therefore, it is humbly requested to place the request before the Hon'ble Tribunal for kindly allowing us to withdraw the case so that we can apply with the CIT (Exemption) for the registration with fresh and updated documents.”

3. The Ld. D.R. has no objection.
4. Accordingly, the Id. counsel is allowed to withdraw the appeal.
5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 03.08.2023

Sd/-
(Anikesh Banerjee)
Judicial Member

Sd/-
(Dr. M. L. Meena)
Accountant Member

GP/Sr./P.S.

Copy of the order forwarded to:

- (1) The Appellant
- (2) The Respondent
- (3) The CIT
- (4) The CIT (Appeals)
- (5) The DR, I.T.A.T.

True Copy
By Order